

the Light House Department in Andaman is pending with the Ministry ; and

(d) if so, what action Government propose to take to expedite the same ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) : (a) and (b) : The proposal for creation of posts of drivers and cleaners for the Lighthouse District in Andaman and Nicobar Islands is under consideration of the Government. A decision on the proposal is expected to be taken soon.

(c) The proposal for construction of residential accommodation for industrial staff in the Andaman and Nicobar Lighthouse District has not been agreed to by the Government.

(d) Does not arise.

Creation of Selection grade Posts for Group D posts of marine Department

5182. SHRI MANORANJAN BHAKTA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the proposal for creation of selection grade posts for Group D posts of Marine Department has been received from the Andaman and Nicobar Administration ;

(b) if so, what action has been taken to expedite the matter ; and

(c) where the case stands at present ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) :

(a) Yes.

(b) and (c) : The matter is under consideration. The Andaman & Nicobar Administration have been requested to furnish some additional information. After receipt of their reply, the proposal will be considered further on merits.

11 सूत्री मांग पत्र

5183. श्री रामाबतार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आल इंडिया रेलवे अकाउंट्स एम्पलाईज एसोसिएशन, पूर्व रेलवे की दानापुर शाखा ने उन्हें एक 11—सूत्री मांग पत्र भेजा है; और

(ख) यदि हां, तो तत्सम्बन्धी ब्योरा क्या है और उस पर सरकार की क्या प्रतिक्रिया है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्रीमल्लिकार्जुन) : (क) और (ख) सरकार को इस गैर-मान्यता प्राप्त संगठन से अभ्यावेदन प्राप्त हुए हैं जिसमें विभिन्न समय में अनेक मांगों की गई हैं। इन सभी अभ्यावेदनों पर गुण-दोष के आधार पर विचार किया गया है और प्रशासनिक और वित्तीय कठिनाई को ध्यान में रखते हुए इन पर समुचित कार्रवाई की गई है।

Report of Railway Accidents Enquiry Committee

5184. SHRI DAYA RAM SHAKYA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Railway Accidents Enquiry Committee has submitted its report to Government ; and

(b) if so, the main recommendations thereof and the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Copies of the Part I of the Report of the Railway Accidents Enquiry Committee-78 have already been supplied to Parliament Library. Part II of the report is under print and will also be supplied to Parliament Library, when ready.

The Reports of the Railway Accidents Enquiry Committee-78 are under scrutiny of the Ministry of Railways and necessary action will be taken for implementation of the accepted recommendations of the Committee, when finalised.

13 Lankans Held for Deportation

5185. SHRI S. M. KRISHNA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether his attention has been drawn to the news item appearing in the 'Indian Express', New Delhi dated the 3rd March, 1981 under the heading 'Mystery of 13 Lankans held for deportat on' ;

(b) if so, the facts of the case; and

(c) how the matter was finally sorted out?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) : (a) Yes, Sir.

(b) and (c) 13 Sri Lanka nationals were taken into custody by the Amritsar police on February 23, 1981, on charges of affray amongst themselves. They were produced in Court at Amritsar and fined Rs. 20/- each. Later they were brought to Delhi by a police party which appro-

ached the Sri Lanka High Commission for the repatriation of the Sri Lanka nationals. The Sri Lanka High Commission requested that any communication on this subject should be channelled through the Ministry of External Affairs. The 13 Sri Lankans were subsequently released.

Removal of well-Tried Medicines from C.G.H.S. List

5186. SHRI S. M. KRISHNA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that lately some effective and well-tried medicines have been taken out of the Central Government Health Schemes list and instead cheap substitutes adopted which not only delay recovery but are comparatively less effective and efficacious; and

(b) if so, what is the quantum of money thus saved by including cheap and recent formulation produced by the small drug companies which lack not only laboratory facilities but also expertise in various spheres of pharmaceutical preparations ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) and (b) No, however, some medicines bearing brand names have been substituted by generic medicines having equal therapeutic value. The actual saving on this account cannot be quantified at this stage.

Running of the Ranchi-Chandigarh Express Daily

5187. SHRI CHIRANJI LAL SHARMA : Will the Minister of RAILWAYS be pleased to state: whether there is a proposal to run Ranchi-Chandigarh Express daily ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT